

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION No. 966
TO BE ANSWERED ON 10.02.2025**

HOSTING OLYMPIC GAMES, 2036

**966. SHRI ADHIKARI DEEPAK DEV:
SMT. ROOPKUMARI CHOUDHARY:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has taken any steps to host the Olympic Games, 2036 in the country;

(b) if so, the details thereof;

(c) whether the sports infrastructure are adequate for hosting the Olympic Games, if so, the details thereof;

(d) if not, the details of the steps taken by the Government in this regard;

(e) whether the Government has any collaborations or consultations with international organization experts being undertaken to ensure India's readiness and competitiveness for hosting Olympic Games; and

(f) if so, the details thereof?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)**

(a) & (b) Bidding to host Olympics in India is the responsibility of the

Indian Olympic Association (IOA). IOA has issued a Letter of Intent on 1.10.2024 to International Olympic Committee (IOC) expressing India's interest to host Olympic and Paralympic Games in India in 2036.

(c) & (d) Augmentation of sports infrastructure and sports facilities for preparing and training of the Indian Sportspersons and teams is an ongoing and continuous process. "Sports" being a State subject, primary responsibility for creation and development of sports infrastructure and facility is that of the State Governments. However, the State Governments are being supported by the Ministry under its Khelo India Scheme for sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools etc. The details of sports infrastructure created/developed in States for which the Ministry has provided support under Khelo India Scheme is available in public domain on the dashboard of the Ministry at: <https://mdsd.kheloindia.gov.in>

One of the flagship schemes of the Ministry - Khelo India Scheme aims at infusing sports culture and achieving sporting excellence in the country thus allowing the populace to harness the power of sports through its cross-cutting influence. It focuses on the broad basing of sports amongst the youth and the promotion of sports activities throughout the country. Various initiatives have been undertaken with an aim to provide training and exposure at par with the International Standards, which includes training of Khelo India Athletes in accredited academies. Further, these athletes compete with National/International athletes at various forums which enhance their capabilities and strengthen the bench strength of the country for future National/International events.

Furthermore, the Sports Authority of India (SAI) implements following Sports Promotional Schemes across the country to identify talented sportspersons of 12 years onward and nurture them to excel at national and international levels -

- National Centres of Excellence (NCOE)**
- SAI Training Centre (STC)**
- Extension Centre of STC**

- **National Sports Talent Contest (NSTC)**

A total of 187 SAI Centres including NCOEs, STCs, Extension Centres of STCs, etc. are functional for implementation of above sports promotional schemes of SAI. Presently, 9555 talented athletes are being trained in 34 sports disciplines on residential and non-residential basis. The selected athletes are provided support in the form of expert coaches, sports equipment, boarding and lodging, sports kit, competition exposure, educational expenses, medical/ insurance and stipend as per the approved scheme norms.

(e) & (f) The IOC has a dedicated body, the Future Host Commission (FHC), which deals with this subject. The interested National Olympics Committees (NOCs) are required to initiate a dialogue with the FHC for award of hosting rights for a specific edition of the Olympic Games. The Indian Olympic Association (IOA), which is the NOC for India, has initiated the dialogue process with the FHC.
